# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

### LOK SABHA UNSTARRED QUESTION NO. 2877 (TO BE ANSWERED ON 16.12.2015)

#### **OBC IN IAS**

# Ä2877. SHRI LAXMI NARAYAN YADAV: SHRI RAM TAHAL CHOUDHARY:

Will the PRIME MINISTER be pleased to state:

- (a) the number of candidates belonging to the Other Backward Classes (OBCs) who have passed the Indian Administrative Service Examination during the last three years but could not be imparted training, State-wise;
- (b) the details of provisions on the basis of which the Government selects the candidates belonging to the OBCs;
- (c) whether the quota for the backward classes is not being filled through this selection process and general category candidates are being appointed in place of them; and
- (d) if so, the corrective measures taken by the Government in this regard?

#### **ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister Office. (DR.JITENDRA SINGH)

(a): Central Government has allocated 185 OBC candidates to IAS during the last three years on the basis of Civil Services Examination. As on date, one candidate allocated to IAS on the basis of CSE-2014 has not reported for training at Lal Bahadur Shastri National Academy of Administration.

(b): The candidates who are included in the Central List of OBCs issued by Ministry of Social Justice & Empowerment and not falling under the Creamy Layer criteria are entitled to get the benefit of reservation as OBC.

(c): No, Madam.

(d): Does not arise.

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